but arrangements have been made to ensure regular and adequate supply of essential commodities to Assam and adjoining areas.

Tourist Advisory Committee

641. Shrimati Renuka Barkataki: Will the Minister of Transport and Communications be pleased to state:

(a) the main recommendations of the first series of meetings of the Zonal Committee of the Tourist Advisory Committee held in January, 1962;

(b) the steps that Government have taken to implement those recommendations; and

(c) whether there is any major recommendation for the development of tourism in the State of Assam?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A statement giving the required information is placed on the Table of the House. [Placed in the Library. See No. LT-561|62].

(c) The proposal to explore the Γ vschilt of opening river traffic between Calcutta and places of tourist interest in Assam has been examined and has since been found unworkable.

12 hrs.

STATEMENT RE: SITUATION IN NEFA AND LADAKH

The Prime Minister and Minister of External Affairs, Defence and Atomic Energy (Shri Jawaharlal Nehru): Mr. Speaker, Sir, yesterday I gave some information to the House about the position on our fronts where fighting has been taking place. Since I spoke in the House yesterday, a report was received in the evening regarding the fall of Bomdi La. Bomdi La actually fell into the enemy's hands on the 18th evening, but as the situation was confused a report about it did not reach Delhi until yesterday evening. The Chinese are now advancing on the Bomdi La foot hill road. Defensive positions have been prepared in front of them and our troops will give them battle there.

In Chushul, the post six miles east of Chushul was attacked by the Chinese in overwhelming strength for the fifth time yesterday afternoon. There was fierce fighting for more than an hour and a half and heavy casualties were inflicted on the Chinese attackers. But finally the post was over-run. Two other posts in the close vicinity of this post were also attacked and had to withdraw. Chushul, however, remains firmly in the heads of our force.

I should like to inform the House that General P. N. Thapar, our Chief of Army Staff, has this morning applied for long leave on grounds of health. He has been granted the leave and on his recommendation the senior Army Commander, Lt. General J. N. Chaudhury is being appointed to officiate as Chief of the Army Staff.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, I rise on a point of clarification. These disastrous reverses keep on coming and the House, I am sorry to say, it still in the dark as to what exactly the Government's plans are for the prosecution of the war. Now that Government is well posted with the strategy and tactics of the enemy for which we were not prepared a few weeks ago, may I ask the Prime Minister whether in this matter also assistance from friendly foreign countries is also being invited and has been obtained. Now very fierce fighting is going on. There is a report in the Press that our Charge d'affaires in Peking has met the Chinese Prime Minister. What is that about? Finally, may I suggest that without further delay a Parliamentary Committee representative of the Congress Party and all the groups should be constituted immediately with which the Prime Minister must keep in close touch from day to day?

2455 Statement re: KARTIKA 29, 1884 (SAKA) Situation in NEFA 2456 and Ladakh

Mr. Speaker: The hon. Member's question or observations have many implications. Many suggestions have been made; more than one at least. I am told that the Prime Minister has invited a good number of hon Members from the Opposition as well as from the Congress to meet him just this afternoon. If that is correct, these clarifications, these questions and other things that hon Members want to bring in....

Shri Tyagi (Dehra Dun): No invitations have been received so far.

Shri Hari Vishnu Kamath: By some.

Mr. Speaker: Order, order. There must be certainly a limited number. I was told by an hon. Member himself that he had received the invitation. Therefore, that is a fact. If any more are to be invited. that is a different thing altogether. Therefore, I will just request the hon. Members to clarify these things there when they sit together. That would be more appropriate. And, as I told yesterday, the Prime Minister also can give information in greater detail there than in the House here. Therefore. would it not be better, I suggest to the hon. Members, that they press their points and elicit information there when they meet informally at the table. I hope they will be getting all the information that they want there. That is my suggestion.

So far as the Parliamentary Committee is concerned, I had made that suggestion yesterday. But that cannot be discussed and settled here. I propose to call a few hon. Members who can sit down with me and decide about it. That was my proposal. If that is approved by the hon. Members, certainly we can do that.

Shri Ranga (Chittoor): In addition to your suggestion that we may discuss this this afternoon in the meeting of Group Leaders, I would request you to be good enough to consider another suggestion, and that the leaders and a few others belonging to the different groups, including the ruling party, 2159 (Ai) LSD-4.

mav be given an opportunity at a convenient time-not necessarily now; it may be on a future date when the Government finds and advisible-to i+ convenient go as near to the war front as possible so that the v can get some idea as to what preparations and worka have been going on, what sufferings our troops are undergoing and so on.

Then I would like to ask one clarification from the hon. Prime Minister. Some time ago he said that even before the army is well-equipped with foreign arm we would be able to arrest the progress of the enemy. Later on, foreign arms came. Then he felt confident that we would be able to kick them back but, nevertheless, they are progressing. Where does the fault lie? Certainly, not with the jawans. Would it be possible for the Government to study and enlighten us later on as to what steps they are taking in order to strengthen the leadership at the military headquarters and also at the political headquarters so that the country could be assured of better performance in future?

Several Hon. Members rose-

Mr. Speaker: Not so many simultaneously. Shri Tyagi.

Shri Tyagi: It is a serious matter. I would like to know and perhaps the House would also like to know as to whether regular reports are being received in the operations room with regard to the strategic positioning and deployment of our troops in that area. The main question which causes anxiety to everybody here is why precautions were not taken against the pincer movement which the enemy took in taking Bomdi La. That is one thing which upset all of us because in a war all these pincer movements are taken notice of. What was done here? (Interruptions).

Mr. Speaker: Order, order.

Shri Tyagi: One more question. I do not want any discussion.

Mr. Speaker: Hon. Members should realise that here we cannot enter into long discussions at this moment. I could allow a small clarification or information, if it was sought, but not arguments and long discussions. That cannot be done at this stage.

Shri Tyagi: I am sorry. I do not want to discuss anything. I want only one information. Did we take any precautions against the pincer movement? (Interruptions).

Mr. Speaker: Order, order. Hon. Members should not just intervene in this matter in this manner. I would just request the hon. Prime Minister to invite Shri Tyagi also to that meeting.

Shri Tyagi: I would like to know ...

Mr. Speaker: When I suggest that all these questions might be put by him there in that meeting, why should he raise them here? If he is going to be invited or has already been invited, he can put those questions there.

Shri Tyagi: Only one question on policy.

Mr. Speaker: The policy we cannot discuss now (Interruptions) Order, order.

Shri Tyagi: I want to know whether after this set back we would be continuing our diplomatic relations with China. Are we seeking any assistance....

Mr. Speaker: If all these questions are put and answered here, as the hon. Member is pursuing and persisting, what will be left to be discussed in that committee? For what purpose has that meeting been called?

Shri Yogendra Jha (Madhubain): Will it be a substitute of the House? It is an important question which should be answered on the floor of the House. The committee cannot be a substitute of the House.

Mr. Speaker: If that committee represents all secitons of the House,

certainly we can have complete faith in that.

Shri Ranga: May I make a submission? Some time ago we asked for a secret session. At that time, we heeded your advice and agreed to this that we can have our open session here and, at the same time, if found necessary, we could go into a secret session. Now from the manner in which you have put your suggestion and the way in which you are treating the observations of our friends, it appears as if you have got in your mind a small miniature House, which would serve the purpose of a secret session, and that we need not have a secret session at all I cerlike to submit to tainly would you that a secret session is absolutely necessary. This miniature thing cannot serve the purpose at all. This miniature thing has been thought of by our hon. friends of their own accord and we would not be satisfied with that.

Shri Hem Barua (Gauhati): (Sir, about the suggestion made to us to meet the hon. Prime Minister thia afternoon, we are meeting him this afternoon. I agree completely with you that there are certain matters of strategy that ought not to be disclosed in his House, but, at the same time, there are certain matters that do not have any bearing directly on matters of strategy. Those things are to be disclosed here because the country is anxious to know about them. We might be enlightened in a chamber, but then the purpose of this Parliament is to voice the opinion of the country and to enlighten the country also in matters that do not directly affect the strategy 0 defence preparations and all that. Therefore I would submit to you that certain questions are to be allowed.

We are now anxious to know, for instance, the position which the enemy troops are stationed at. They have captured Bomdila. Are they on their way down to Texpur? If

2457

2459 Statement re: KARTIKA 29, 1884 (SAKA) Situation in NEFA 2460 and Ladakh

they are on the way down to Tezpur. we are naturally anxious to know whether the civilian population in Tezpur is going to be evacuated or not.

About the other line coming from Walong which is only 15 miles off from the Brahmaputra Valley, we are anxious to know how far they have advanced. Has the Government anticipated their further thrust or direction that they might take?

These are matters which the country is anxious to know.

. Mr. Speaker: I would not have any objection to an answer to these being given. I only desire that hon. Members meet the hon, Prime Minister first and discuss all those things with him. If after meeting him they feel that there is certain information which must be disclosed here. I would not have any objection. I would allow hon. Members' questions also. Or, the hon, Prime Minister might make a statement after he has discussed all these questions with hon. Members. The only thing is that we might just decide this sequence. namely, whether the committee should meet first or whether 11/0 allow these questions to be asked by so many hon. Members straightaway. It is agreed at least that all the information cannot be given here. All that the hon. Members do desire may not be advisable to be disclosed. Therefore I suggest that hon. Members might meet the hon. Prime Minister when they have been invited. discuss those things that they want to discuss with him and subsequently we can see if this information is wanted as to where the enemy forces at this moment are, whether the population of that area has been evacuated or not and all that. I have no objection to that clarification being made.

Shri Hari Vishnu Kamath: But I am sure you will agree that this committee which has been suggested cannot..... श्वी बागडी (हिसार) : ग्रघ्यक्ष महोदय.

ग्रध्यक्ष महोदय : ग्रापकी तरफ भी मैं ग्राता हं ।

श्री बागड़ी : बीस बार तो में खड़ा हो चुका हूं ।

Shri Hari Vishnu Kamath: I am sure you will agree that this committee which you have suggested will not, cannot and should not substitute Parliament. That is all I wanted to say. Could not the hon. Prime Minister tell the House whether this interview that our Charge d'affaires had with the Chinese Prime Minister was a routine interview?

Shri Jawaharlal Nehru: The meeting was to deliver a note to the Chinese Foreign Office from the Government of India.

Shri Khadilkar (Khed): On a point of procedure, Sir,.... (Interruptions).

Mr. Speaker: Shri Khadilkar.

Shri H. N. Mukerjeerose-

Mr Speaker: I have called Shri Khadilkar.

Shri Khadilkar: Now normally, in the present hour of crisis, such statements, whenever necessary, the Prime Minister would be making. I want to know from you as a matter of procedure whether it is within the purview of parliamentary activities to suggest even by questions, whether the Prime Minister replies or not. questions regarding strategy, questions affecting certain positions. Would it not have an adverse effect on the people outside? That is No. 1. Secondly, as it happened, yesterday it is very natural everybody feels disstressed, but certain sort of panicky

[Shri Khadilkar.]

utterances were heard in the House. I want to plead with you. You should lay down a procedure even regarding asking of questions during this hour of crisis which indirectly impinge on our war effort. This is my humble suggestion. Unless that procedure is laid down, simply asking questions without a reply gives a wrong impression to the people outside the country. Instead of strengthening the morale, yesterday, some of the utterances, I am sorry to say, did not show the nerve of the Parliament which it should exhibit. I would say that you should lay down a procedure.

Mr. Speaker: So far as procedure is concerned, I think we have our procedure very clear. There is nothing to be laid down here. Everything can be decided according to the situation a_S it arises and to the question that is put. I cannot lay down any previous prevention or prohibition or inhibitions on that.

The Prime Minister: If he wants to say something, he can say.

श्री बागडी : ग्रघ्यक्ष महोदय, ग्राज देश में जो हालात पैदा हए हैं, उनमें हर आदमी ग्रौर इस सदन का हर सदस्य ग्रपनी जिम्मे-वारी को महसूस करते हुए ग्रपने फरायज को निभा रहा है । मैं यह क्लेरिफिकेशन चाहता हूं कि कुछ न कुछ जो हम सवालप्करते हैं इस सदन में, उनको पूछने को ग्राया हमारी भी कोई जिम्मेवारी है या नहीं है ग्रौर क्या उन सवालों का जवाब इस सदन में लेना गलत है ? हमारा यहां पर इनफार्मेशन लेना **ग्रगर** गलत है तो फिर हम देश के प्रति वफा-दर नहीं हैं ग्रौर देश की भावनाग्रों के विल्कूत विपरीत हम जाते हैं। इस सदन में प्राइम मिनिस्टर की या किसी एक दूसरे ग्रादमी की ही जिम्मेवारी नहीं है बल्कि हर हिन्दुस्तानी की जिम्मेवारी है और जहां तक मेरी जिम्मे-वारी है, मैं ग्रापको बतलाना चाहता हं कि में अपनी जिम्मेवारी को सब से ज्यादा सम- झता हूं। मैं समझता हूं कि यब भी देश के ग्रन्दर सही बात जनता तक नहीं पहुंच रही है। देश को क्या ग्राप फौज से ही बचाग्रोगे या वहां पर जो ग्राबादी वर्यरह ग्राप छोड़ ग्राए हैं, उसके जरिये गुरीला फाइट भी करेंगे या क्या तरकीब होगी। पांच ग्रादमी कहीं पर बैठ कर क्या कर सकते हैं।

में एक सवाल का प्राइम मिनिस्टर साहब से जवाब चाहता हूं । जो ग्राबादियां रह जाती हैं पीछ, उसको क्या हिदायतें रहती हैं, ये क्या गुरीला फाइट करेंगी ? जो ग्रापका राशन वगैरह रह जाता है, उसके बारे में क्या ग्रापने उन लोगों को हिदायत वगैरह कर रखी है, सरकारी ग्राफसरों या जिम्मेदार श्रफसरों को हिदायत वगैरह कर रखी है कि उसको वे ग्राग लगा दें ? कल को तेल के कुग्रों का भी सवाल पैदा होगा ग्रीर उनको बरवाद करना भी पड़ सकता है । क्या गुरीला पल्टन के लिये भी कुछ आदमी ग्रापके रहेंगे ग्रीर क्या कुछ को इम तरह की हिदायत भी हैं या नहीं हैं ?

श्वी प्रकाश वीर शास्त्री (विजनौर) : कल रात रेडियो से भाषण देते हए देश को प्रधान मन्त्री जी ने ग्राब्वासन दिया था कि परिस्थिति बहुत गम्भीर है ग्रौर हम उसका सामना करने के लिए पूरी तरह से तैगारी पर हैं। लेकिन पिछले तीन चार दिनों में जो स्थितियां उत्पन्न हुई हैं, उससे इस सदन सदन के सदस्यों की ग्राकृतियां देख कर ही ग्राप स्वयं ग्रनुमान लगा लेंगे और इसी ग्राधार पर देश की भावनाओं का भी आपको ग्रनुमान लग जाना चाहिये । मैं जानना चाहता हं कि क्या ग्राज ग्रांप इस सदन के द्वारा देश को यह ग्राश्वासन देने की स्थिति में हैं कि बोमडीला के पतन के बाद, सेजा की पहाड़ियां चीनियों के हाथों में चले जाने के परचात ग्रीर चुशुल की हवाई पट्री पर उनका धाक्रमण होने के परचात क्या भाष मसम में तेजपुर की स्पिति को तथा लदाख में लेह की स्पिति को सुरक्षित समझते हैं ? साथ ही क्या म्रापके पास ऐसी मी कोई सूचना श्राई है या सुझाव ग्राए हैं कि ग्रसम में इस भयंकर संकट में कोई ग्रांतरिक उपद्रव उत्पन्न न हों, इसलिये ग्रसम की जो प्रवन्ध व्यवस्था है, वह केन्द्रीय सरकार को ग्रपने हाथ में ले लेनी चाहिए ग्रौर तब तक ग्रपने हाथ में रखनी चाहिये जब तक कि ग्रापात स्थिति चलती है, यदि हां तो इस सम्बन्ध में ग्रापने क्या निर्णय किया है ।

प्राच्यक्ष महोदय : मेरी मुश्किल यही है कि उत्तर देने का काम पंडित जी का है, मेरा नहीं है और मुझे अफसोस है कि मुझे दखल देना पड़ता है । मैं खुद अपने आपको रोके रखता हूं क्योंकि मैं जानता हूं कि मैम्बर साहियान को ऐतराज होगा । मगर सवाल यह है कि क्या यह चीज प्राइम मिनिस्टर साहब से पूछी जाए जो बागड़ी साह ने पूछी है कि क्या क्या प्रोप्राम है, राशन का क्या किया जाएगा, वहां जो खूराक रही है, उसका क्या किया जाएगा ? क्या आप मुनासिब समझते हैं कि हम प्राइम मिनिस्टर साहब को कहें कि यह प्रोग्राम इस वक्त हमें बतला....

कुछ माननीय सदस्य : नो, नो ।

प्राध्यक्ष महोदय : मैं मैम्बर साहिबान से दरख्वास्त करता हूं कि वे ग्रपने ग्राप पर कुछ रेस्ट्रेंट रखें ग्रोर जैसा बागड़ी साहब ने कहा कि हमारी भी जिम्मेवारी होती है उस जिम्मेवारी का ख्याल रखें। इसलिये मझे बार बार दं हरानी-पड़ता है मगर मैं गलत समझा जाता हूं। मगर मैं रह नहीं सकता हूं। इसको ग्राप छोड़िये। वार में हमेशा होता है कि ग्रापोजीशन वाले या दूसरे भी मैम्बर साहिबान जब प्राइम मिनिस्टर से सवाल पूछते है तो उनको इतनी आज्ञा श्रोर लिबरटी रहती है कि उस में से जो वह समझते हों कि जवाब देना देश के इंटिरेस्ट में नहीं होगा, उसका जवाब न दें श्रीर जिसका देना चाहें दें । उतने का ही वे जवाब दे सकते हैं जितने का वह समझते हैं कि जवाब देना देश के इन्टिरेस्ट में है । ग्रब भी मैं प्राइम मिनिस्टर साहब से यही कहूंगा कि जै सवाल हैं, इनमें से जिन का जवाब ग्रासानी से दिया जा सकता हो विदाउट डेटरीमेंट टू दी इंटिरेस्ट श्राफ दी कंट्री, उनका दे दें, बाकी का जवाब देने की जरूरत नहीं है ।

श्री जवाहरताल नेहरू : प्रघ्यक्ष महोदय, में तो चाहता हूं कि जहां तक मुमकिन हो, में सदन के सामने, लोकसभा के सामने, जो वाकयात हों उन्हें रखता जाऊं, श्रीर यह भी कि जो हमारे या हमारे फौजी ग्रफ्सरों के इरादे हों वह भी में खुशी से रक्खूं । लेकिन ग्राप समझ सकते हैं कि यह किया नहीं जाता है कहीं, न मुनासिब है, श्रोर खतरे से भरा है कि हम बतायें कि हम क्या करने वाले हैं । हमारे सामने एक ग्रहम, हौलनाक श्रीर खतरनाक मौका है, लड़ाई की बात है । श्रीर इस लड़ाई के मामले में, फौजी लड़ाई वगैरह के, में खुद ग्रपने को बहुत लायक नहीं समझता ।

श्री बागड़ी : यह बात नहीं है, ग्राप बहुत लायक हैं।

श्वी जवाहरलाल नेहरू : आधीर मैं जो लोग जिम्मेदार हैं लड़ाई लड़ने के यानी हमारे आर्मी हैडकवार्टसं वगैरह के जो लोग हैं, जो हमारे जनरल वगैरह हैं, वे नक्शा बनाते हैं और फैलला करते हैं। कुछ हम को भी बतला देते हैं। कुछ यह उनके लिये भी मुश्किल होता है क्योंकि वक्त पर तय करना पड़ता है मैदाने जंग में, पहले से नक्शा नहीं बनाया जाता, हां ब्राडली बना लिया जाय यह दूसरी बात है। यह हो रहा है। कई बातें हुई हैं। जो हमने नक्शे बनाये, इम देखते [श्री जवाहरलाल नेहरू]

हैं, वह पूरे नहीं हुए । हमें घक्का लगा, सबों को वक्का लगा । लेकिन यह कोई मेरे ग्राइवा-सन देने की बात नहीं है कि यह होगा या नहीं होगा, न मेरे न किसी के भी । कोई जनरल हो या कोई दूसरा, वह पूरी कोशिश करे ग्रौर पूरा इन्तजाम करे, जितनी उसकी ताकत हो । हमने उनसे बता दिया है जो वह दो या तीन बातें में आपको बतला सकता हूं । एक तो यह कि हमने उनसे बिल्कूल सफाई से बतला दिया है कि इस मामले में जो शरा-यत वगैरह पेश होती रहती हैं, चीनियों की तरफ से होती हैं, उनके मामले मैं हम समझौता नहीं करेंगे । दूसरे यह कि जहां तक हमारी इमकान है, जहां तक हम मदद कर सकते हैं, वह तो हम कर ही रहे हैं, लेकिन जहां तक हम मदद मांग सकते हैं, घ्रपने मित्र देशों से, वह हम मांग रहे हैं, हर किस्म की । बाकी नक्वो वह बनाते हैं। लेकिन नक्वों को भो बदलना पड़ता है वाकयात के बदलने से । क्या हम करें झौर क्या न करें, जाहिर है कि इसका बतलाना यहां पर मुनासिब नहीं है। धाज ही मैंने घापके सामने घर्ज किया कि हमारी फौज के जो सबसे बड़े धफसर है, वह बिलकुल धारजी तौर पर से या पक्की तौर से बदल दिये गये हैं। तो मैं इस पेच में हं कि यहां में क्या कहूं। मैं कोई खास बात छिपाना नहीं चाहता, लेकिन यह छिपाने के इरादे की बात नहीं है। बदलती हुई हालद में मैं क्या कहूं धोर क्या न कहूं, किस बात का भ्राक्वासन दूं सिवा इसके कि मेरा पक्का यकीन है, मैं यकीन से कहता हूं, जुबानी बात नहीं है, कि चाहे कुछ हो, हम इस जंग को जारी रक्खेंगे जब तक कि हम बिल्कुल जीत न जायें भ्राखीर में, चाहे इसमें वर्षों लगें या कितना भी जमाना लगे । इसे हम मंजूर नहीं कर सकते कि हिन्द्रत्तान की श्राजादी पर हमला हो, हिन्दुस्तान की जमीन पर हमता हो ग्रौर दुश्मन आकर उस पर कब्बा करे, भीर हम सर झुकायें उसके सामने । यह नाभुमफिन बात है, चाहे जो कुछ हो । में

समझता हूं कि इस मामले में यह कोई मेरी राय नहीं है न किसी ग्रीर की राय है । यह लोक-सभा ग्रीर पालियामेंट के एक एक मेम्बर की राय है, यह न्द्रिस्तान के हर मर्द, ग्रीरत ग्रीर बच्चे तक की राय है ।

श्राज हमारे सामने एक बहुत मुझ्किल ग्रीर कठिन समय ग्राया है। जाहिर है कि इसमें जो कुछ तैयारी हम कर सकते हैं, जो कुछ मदद मिल सकती हैं, उस को हमें करना है और यह हमारा फर्ज है।

एक बात श्रोर म्नर्जकर दूं। यहां पर जिक हुग्रा था कुछ मेभ्बरों को बुलाने का धीर मुझ से मिलने का । मेरे मित्र मिनिस्टर फार पार्लियामेंटरी प्रफेग्रर्स ने कल मुझ से कहा इसके बारे में श्रौर मैंने खुशी से उसे स्वीकार किया । मुझे भ्रफसोस है कि इस सम्बन्ध में निमन्त्रण पत्र आदि भेजने में कूछ देर हो गई हो इसलिये वह त्यागी जी को मिला नहीं, शायद उनके घर में रक्खा हो । जाहिर है कि सब पालियामेंट के मेम्बरों को बुला कर बात करना बहुत कठिन हो जाता है। इसमें हमें कोई ऐतराज नहीं है सेकिन वह एक पन्तिक मीटिंग या बड़ी भारी मीटिंग हो जायेगी । जहां तक मुझे मालूम है उसमें दोनों हाउसेज के २४ सदस्य धपोजीशन के धौर कोई दोनों हाउसेज के ४० या ६० सदस्य कांग्रेस के बुलाये गये हैं। वे धलग धलग बुलाये गये हैं। मैं उनसे खुशी से बात करूंगा ग्रीर जो कुछ भी बतत्ता सकूंगा उन्हें बतताऊंगा । लेकिन यह में श्राप से श्वर्जं कर दूं कि वहां भी क्या तफ-सील में हम जा सकेंगे या नहीं जा सकेंगे, यह गौरतलब बात होगी ।

श्वी बागड़ी : मैं प्राइम मिनिस्टर साहब से एक बात ग्रर्ज करना चाहता हूं ।

ध्रष्म्यक्ष महोदय : ऊब श्रौर कोई चीब नहीं रहनी चाहियें ।

2467 Statement re: KARTIKA 29, 1884 (SAKA) Papers laid on the 2468 Situation in NEFA Table and Ladakh

भी बागड़ी : में ग्रानरेवल प्राइमें नि-स्टर साहव से यह जर्ज करूंगा कि सारा मुल्क प्रापकी पुरत पर है। जिस चीज को वतलाने की उन की दियत हो वह बतायें बाकों न बतायें। लेकिन जो न वतलाने वाली बात हो उस का उन्हें नही कहता चाहिये। जैसे वे कहते हैं कि तजुर्बा नहीं है या उनमें पूरा साकत नहीं है। उनके पास सारी ताकत है ग्रीर उन के पीछे गारा तजुर्बा है।

Mr. Speaker: Now, Papers to be laid on the Table.

श्री जवाहरलाल नेहरू : मैंने एक मामुली सी बात कही जिस पर माननीय सदस्य ने ऐतराज किया । मैंने कहा कि हम में कोई लियाकत नहीं है । मुझ में किसी लियाकत की कमी होने का ऐतराज किसी ने नहीं किया है, लेकिन जिस बात को मैं जानता ह उसको जान कर मैं कह सकता हं, जिस बात को परे तौर से नहीं जानता उस के बारे में जो लोग जानते हैं उनसे राय लेता हं। मैं हवाई जहाज नहीं चलाता तो मैं कैसे कह कि बहाज ऐसे चलाग्रो, ऐसे चलाग्रो । मैं पाइलेट नहीं हूं । मैं जबर्दस्ती कहूं कि इस तरह से चलाम्रो, तो यह कैसे हो सकता है ? फौज के मामले में. या किसी भी मामले में. जो एक्सपट्सं होते हैं तजूबेकार होते हैं, उनकी सलाह से काम किया जाता है । उन को भ्रपनी राय दी जा सकती है लेकिन फैसला उन का होता है। खास कर जो लड़ाई हमारी हो रही है उसके चारे में फैसला दिल्ली में बैठ कर निक्चित रूप से नहीं किया जा सकता । वह रोज बदलता है ग्रीर मैदाने जंग में जो ग्रफसर हैं वह फैसला करते हैं अपनी जिम्मेदारी पर ।

Mr. Speaker: Shri Jagjivan Ram.

Shri U. M. Trivedi rose-

Mr. Speaker: I have already called Shri Jagjivan Ram

Shri U. M. Trivedi (Mandsaur): I rose immediately after the Prime Minister had concluded. The discussion that has taken place in the House for the last ten minutes indicates very clearly that the time has come when we should make up our minds to have a Secret Session. We should also now realise that there is no use adjourning the House on the 23rd till the 20th December.

Mr. Speaker: Thi_S might be taken up at the appropriate time.

Shri U. M. Trivedi: We must take it up now.

Mr. Speaker: How can it be decided now?

Shri U. H. Trivedi: We will have to consider it.

Mr. Speaker: The proper moment should be selected for that.

12.27 hrs.

PAPERS LAID ON THE TABLE

INDIAN TELEGRAPH (ELEVENTH AMEND-MENT) RULES AND ANNUAL REPORTS OF INDIAN TELEPHONE INDUSTRIES AND HUNDUSTAN TELEPHINTERS LIMITED

The Minister of Transport and Communications (Shri Jagjivan Ram): I beg to lay on the Table a copy each of the following papers:--

- (i) The Indian Telegraph (Eleventh Amendment) Rules, 1962 published in Notification No. GSR 1456 dated the 31st October, 1962, under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. [LT-545/62].
- (ii) Annual Reports of the Indian Telephone Industries Limited, Bangalore, for the year 1961-62 alongwith the Audited Accounts and the Comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-546/62].